

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015
AND
APPEAL NO. 128 OF 2015 & IA NOS.203 AND 204 OF 2015**

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

In the matter of :

**M/s Spectrum Power Generation Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent**

Counsel for the Appellant(s) : Mr.Sanjay Sen, Sr. Adv.
Mr. Nimesh Kumar Jha
Mr. Matrugupta Mishra
Counsel for the Respondent(s) : Mr. M.G.Ramadhandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2
Ms. Shuchi Singh for R-3
Mr. Sethu Ramalingam for R-1

APPEAL NO. 128 OF 2015 & IA NOS.203 AND 204 OF 2015

In the matter of :

**Samalkot Power Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sadapurna Mukherjee
Mr. Rishab Gupta

Counsel for the Respondent(s) : Mr. M.G.Ramadhandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

Ms. Shuchi Singh for R-4

ORDER

List these matters on **17.04.2017** along with Appeal No. 60 of 2017.

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson